

have been arrested in connection with these bomb explosions and, if so, what is their number?

SHRI B. N. DATAR: I have not got the particular nationalities of the persons who were arrested.

SHRI FARIDUL HAQ ANSARI: In view of the fact that these incidents have been happening in the Capital for the last five years, may I know whether the Government is prepared to make some arrangement or find out some method to ascertain why these things are happening in a particular locality?

SHRI B. N. DATAR: They are not particularly confined to a particular locality; they are in different parts of Delhi city.

SHRI B. K. GAIKWAD: May I know how many persons were injured in these bomb explosions and whether the Government has found any clue as to where such bombs were manufactured? May I also know whether this bomb was manufactured in the Government factory?

SHRI B. N. DATAR: Sir, so far as the incident of 14th May was concerned, ten persons, including four children and three women, were slightly injured. So far as the incident of 15th May is concerned, none was injured.

SHRI M. P. BHARGAVA: May I know whether the hon. Minister is aware whether any foreign national has so far been arrested in connection with these bomb explosions?

SHRI B. N. DATAR: I am not aware, Sir.

SHRI A. D. MANI: Do these investigations go to show that there is a possibility of a suspicion at least that foreign nationals are involved in these bomb explosions?

SHRI B. N. DATAR: I have already stated . . .

MR. CHAIRMAN: He has already stated that.

SHRI A. D. MANI: But it is said . . .

MR. CHAIRMAN: He said that an enquiry is being made.

SHRI NIREN GHOSH: In view of the numerous incidents that have been happening in the Capital, may I know whether Government would give this issue top priority with all the resources at its disposal so that they can put a stop to this sort of things happening in Delhi?

SHRI B. N. DATAR: Government are giving their fullest attention to this but it should also be noted that a very large number of these cases were only cracker explosions. Only in five or six cases they were fairly serious and Government are fully seized of the urgency of looking into all these matters.

SHRI AKBAR ALI KHAN: In the case of bomb explosions, could you say where they were manufactured or made?

SHRI B. N. DATAR: Sir, it is very difficult to say where they were made.

दिल्ली प्रशासन के समाज कल्याण
निदेशालय के अधीन पूअर हाउस के
लिये कम्बलों का खरीदा जाना

*२६६. श्री नवार्बसिंह चौहान : क्या
शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली प्रशासन के समाज कल्याण निदेशालय के अधीन पूअर हाउस के अधीक्षक को १९६१ में ३२,००० रुपये के कम्बल संभरण तथा निपटान महानिदेशालय के द्वारा खरीदने की स्वीकृति दी गई थी ;

(ख) यदि हां, तो क्या य कम्बल संभरण तथा निपटान महानिदेशालय के

द्वारा खरीदे गये थे, यदि नहीं तो इसका का क्या कारण है; और

(ग) ये कम्बल किस प्रकार तथा किन किन फर्मों से खरीदे गये; और क्या इस उद्देश्य के लिये मुख्य मुख्य समाचार-पत्रों में विज्ञापन देकर कुटेशन्स मांगे गये थे, यदि हां, तो कितने कुटेशन प्राप्त हुए और किन किन से प्राप्त हुए थे ?

†[PURCHASE OF BLANKETS FOR THE POOR HOUSE UNDER THE SOCIAL WELFARE DIRECTORATE OF DELHI ADMINISTRATION

*269. SHRI NAWAB SINGH CHAUHAN: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the Superintendent of the Poor House under the Social Welfare Directorate of the Delhi Administration was authorised to purchase blankets worth Rs. 32,000 during the year 1961 through the Directorate General of Supplies and Disposals;

(b) if so, whether these blankets were purchased through the Directorate General of Supplies and Disposals; if not, the reason therefor; and

(c) how and from which firms these blankets were purchased and whether quotations for this purpose were invited through advertisements in the prominent newspapers; if so, how many quotations were received and from whom they were received?]

शिक्षा मंत्रालय में उपमंत्री (श्रीमती सुन्दरम् रामचन्द्रन) : (क) से (ग) विवरण सभा पटल पर रख दिया गया है ।

विवरण

(क) खुले बाजार से दरें मंगाने के बाद अधीक्षक को कम्बल खरीदने का अधिकार दे दिया गया था ।

(ख) जी नहीं । चूँकि कम्बलों की तत्काल आवश्यकता थी, इसलिए "कोई आपत्ति नहीं" प्रमाण पत्र संभरण तथा निपटान महा-निदेशालय से प्राप्त कर लिया गया था ।

(ग) विज्ञापन द्वारा नहीं बल्कि पत्र के द्वारा दरें आमंत्रित करके । निम्नांकित तीन फर्मों से दरें प्राप्त हुई थीं :—

१. खादी ग्रामोद्योग भवन, नई दिल्ली ।

२. खादी आश्रम, पानीपत, जिसकी एक शाखा कमला नगर, दिल्ली में है ।

३. श्री गांधी आश्रम, नई दिल्ली ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRIMATI SOUNDARAM RAMACHANDRAN): (a) to (c) A statement is laid of the Table of the House.

STATEMENT

(a) The Superintendent was authorised to purchase the blankets after inviting quotations from the open market.

(b) No, Sir. As the blankets were urgently required, a "No Objection" certificate was obtained from the Directorate General of Supplies & Disposals.

(c) By inviting quotations through letter and not through advertisement. Quotations were received from the following 3 firms:—

1. Khadi Gramudyog Bhavan, New Delhi.
2. Khadi Ashram, Panipat which has a branch in Kamala Nagar, Delhi.
3. Shri Gandhi Ashram, New Delhi.]

श्री नवाबसिंह चौहान : स्टेटमेंट में यह कहा गया है कि :

"Quotations were received from three firms."

तो मैं यह जानना चाहता हूँ कि कितने फर्म को लेटर्स लिखे गये कि वे अपने कोटेशंस भेजें ?

SHRIMATI SOUNDARAM RAMA-CHANDRAN: Four. They are:—

- (1) The Khadi Gramudyog Bhawan, New Delhi.
- (2) The Khadi Ashram, Kamla Nagar.
- (3) The Khadi Ashram, Roshanara Road; and
- (4) The Gandhi Ashram, Chandni Chowk.

But only the Khadi Gramudyog Bhawan, New Delhi, the Khadi Ashram's branch in Kamla Nagar and the Shri Gandhi Ashram, New Delhi have sent the quotations.

श्री नवाबसिंह चौहान : कम्प्यूटिव प्राइस के ऊपर खरीदने के लिये आदेश दिया हुआ था तो क्या वजह है कि पेपर्स में इसको एडवर्टाइज नहीं किया गया ताकि दूसरे लोग भी अपने कोटेशंस देते ?

SHRIMATI SOUNDARAM RAMA-CHANDRAN: Through the papers? No. Last year, the winter became suddenly cold. Another reason is that these are institutions which are running these sales depots on a non-profit-making basis. So, it was not thought necessary to invite quotations from other firms. But these four firms which deal in khadi and khadi blankets were written to, asking for quotations.

श्री नवाबसिंह चौहान : क्या सपकार ने यह भी मालूम किया है कि जब यह सामान खरीद लिया गया तब उसके बाद में ये कोटेशंस इनवॉइट किये गये ?

SHRIMATI SOUNDARAM RAMA-CHANDRAN: No, quotations were invited and they got quotations from three depots, and out of them, they chose the quotation which was the lowest.

PURCHASE OF MIG AIRCRAFT FROM U.S.S.R.

*270. { **SHRI NIRAN GHOSH†:**
SHRI ARJUN ARORA:
SHRI A. B. VAJPAYEE:
SHRI SITARAM JAIPURIA:

Will the Minister of DEFENCE be pleased to state whether Government have taken any decision to purchase MIG aircraft from the Union of Soviet Socialist Republics?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. RAGHURAMIAH): No, Sir.

SHRI NIREN GHOSH: In view of the Prime Minister's statement during the foreign affairs debate in this House regarding the bullying tactics of the United Kingdom and the United States of America in this matter, may I know whether the decision in this matter would be speeded up and would be taken when Parliament is in session, so that Parliament can debate this question immediately?

SHRI K. RAGHURAMIAH: Sir, the decision may be left to the wisdom of the Government.

SHRI NIREN GHOSH: May I know whether in the matter of the purchase of the MIG's the Government will take into account the fact that as a

†The question was actually asked on the floor of the House by Shri Niren Ghosh.